

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 55  
ANSWERED ON 22<sup>ND</sup> JULY, 2021**

**WORK ON NH PROJECTS**

**\*55. SHRI CHANDRA SEKHAR SAHU:**

**SHRI PRATAPRAO JADHAV:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether the Government has been providing financial assistance for improvement and maintenance of National Highways (NHs) in various States;**

**(b) if so, the quantum of funds allocated, released and utilised during each of the last three years and the current year, State-wise;**

**(c) the details of the criteria fixed for allocation of funds to various States;**

**(d) whether the progress of work of several stretches of NHs in various States which have been entrusted to National Highways Authority of India (NHAI) for upgradation to four-lane under National Highways Development Programme (NHDP) Phase-III has been very slow and if so, the details thereof along with the reasons therefor, State-wise;**

**(e) the cost escalation due to such slow progress of work on the said stretches, State-wise; and**

**(f) the details of corrective steps taken by the Government for timely completion of work?**

**ANSWER**  
**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**  
**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (f) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 55 FOR ANSWER ON 22.07.2021 ASKED BY SHRI CHANDRA SEKHAR SAHU AND SHRI PRATAPRAO JADHAV REGARDING WORK ON NH PROJECTS**

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**(a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The Ministry allocates funds for NHs entrusted with various agencies including State Governments / Union Territories (UTs).**

**(b) State / Union Territory (UT) / Agency - wise details of funds allocated and utilized / expenditure incurred for development and maintenance and repair (M&R) of NHs during each of the last three years and the current year are at Annexure-I.**

**(c) Development and maintenance of NHs is a continuous process. State / UT/ Agency-wise allocation of funds for development of NHs are made keeping in view the committed liabilities, progress of works, inter-se priority, availability of funds, etc. Allocation of funds for M&R of NHs are made for States / UTs, on the basis of nature and extent of damages, overall condition of NH stretches, traffic density, inter-se-priority, minimum works required to be undertaken to ensure traffic worthiness of NHs, the NH stretches under Defect Liability Period (DLP) obligation or stretches under Build, Operate and Transfer (BOT) / Operate, Maintenance and Transfer (OMT) Concessions, ongoing works on NHs, status of action taken up for new developmental works, availability of funds, etc. Works on NHs are taken up accordingly to keep them in traffic worthy condition.**

**(d) to (f) National Highways Authority of India (NHAI) has completed NHs Projects in about 9,000 km length under National Highways Development Project (NHDP) Phase III out of about 11,500 km assigned to it. The approved target for completion of the programme was December, 2013. Ongoing works in about 2,411 km for upgradation to four lane NHs standards have achieved physical progress ranging from about 2% (percent) to 98%. These projects with initial targets for completion between July, 2013 to March, 2022 are**

**expected to be completed between July, 2021 to July, 2023; details of these ongoing projects are at Annexure-II.**

**Various reasons for delay in implementation of these projects are delayed on account of delay in land acquisition/utility shifting/statutory clearances, non-availability of soil/aggregates in some parts of country, poor performance of contractors/ concessionaires, cash flow problems of the concessionaire/contractor, termination of some of the projects awarded on BOT mode, impact of Covid-19 pandemic, need for design review, change of scopes, demands of local people for additional facilities, etc.**

**Most of the projects under NHDP Phase III are on BOT model where escalation cost is absorbed by the concessionaire. In case of Engineering, Procurement and Design (EPC) contracts, there is a provision for payment of escalation, which is limited to the increase in various components of the Wholesale Price Index (WPI) as per the contract provisions. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid for such delay. Exact escalation is known only after completion of the project and final settlement of bills.**

**Corrective steps taken by the Ministry / NHAI to remove the hurdles affecting the construction of NH projects include streamlining of land acquisition and regulatory clearances, regular review meetings being held in Head Quarter by Ministry / NHAI with Regional Officers, concessionaires / contractors, close coordination with other Ministries, simplification and on-line approval of General Arrangement Drawings (GADs) for Road Over Bridges (ROBs) & Road Under Bridges (RUBs) over / under Railway lines, revamped Disputes Resolution Mechanism, One Time Fund Infusion in languishing projects, exit for equity investors, premium re-scheduling, ensuring award of projects only after availability of 90% land in case of EPC and Public Private Partnership (PPP) Projects on BOT (Toll) Mode and 80% land for PPP projects on Hybrid Annuity Mode, rationalization of compensation for delays attributable to Authority, several measures taken for**

**facilitating / easing out the cash flow problems of Contractors /  
Concessionaires under Atmanirbhar Bharat Abhiyan.**

**ANNEXURE - I****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 55 FOR ANSWER ON 22.07.2021 ASKED BY SHRI CHANDRA SEKHAR SAHU AND SHRI PRATAPRAO JADHAV REGARDING WORK ON NH PROJECTS**

**The State / Union Territory (UT) / Agency – wise details of funds allocated and utilized / expenditure incurred for development of NHs during each of the last three years and current year:-**

Sl. No.	States/UTs/Schemes/ Agency	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22 (Till 30.06.2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	2,260	2,054	1,809	2,011	1,846	1,922	1,425	490
2	Arunachal Pradesh	90	89	81	81	142	150	54	31
3	Assam	414	421	430	428	420	420	185	85
4	Bihar	1,598	1,554	1,899	1,553	2,082	2,170	1,158	555
5	Chhattisgarh	1,831	1,342	709	697	683	791	303	168
6	Goa	940	973	1,004	976	1,062	726	458	186
7	Gujarat	392	390	545	719	730	828	410	227
8	Haryana	330	375	105	108	160	143	90	22
9	Himachal Pradesh	351	328	160	99	176	182	189	91
10	Jammu & Kashmir	45	44	50	26	70	52	39	17
11	Jharkhand	320	320	163	182	330	301	185	96
12	Karnataka	1,630	1,561	1,361	1,293	1,210	1,224	614	189
13	Kerala	280	301	294	327	470	525	225	100
14	Madhya Pradesh	1,665	1,887	2,279	2,535	1,750	1,958	950	365
15	Maharashtra	7,051	7,445	10,341	10,998	9,849	9,226	5,222	1,662
16	Manipur	260	260	397	392	147	145	65	36
17	Meghalaya	71	58	35	20	17	19	8	0
18	Mizoram	80	80	85	85	91	89	38	36
19	Nagaland	200	200	445	414	355	308	176	38
20	Odisha	790	774	451	462	601	676	336	191
21	Punjab	786	808	883	1,020	820	675	475	144
22	Rajasthan	1,296	1,290	1,124	1,062	842	911	534	169
23	Sikkim	1	0	0	0	5	4	28	0
24	Tamil Nadu	870	884	530	423	716	618	365	182
25	Telangana	1,220	1,213	1,515	1,494	1,000	1,015	545	188
26	Tripura	50	50	65	62	105	100	52	16
27	Uttar Pradesh	2,040	1,996	1,838	1,765	1,715	1,798	1,050	324

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/ Agency	2018-19		2019-20		2020-21		2021-22 (Till 30.06.2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
28	Uttarakhand	1,000	1,011	964	1,044	960	1,039	539	155
29	West Bengal	991	980	806	792	713	751	360	113
30	A&N Islands			0	0	1	0	1	0
31	Chandigarh	2	1	5	0	1	0	1	0
32	Dadar & Nagar Haveli	2	0	12	0	25	43	14	5
33	Daman & Diu			8	0				
34	Delhi	3	0	83	62	92	50	132	25
35	Ladakh			0	0	20	17	11	0
36	Puducherry	30	13	2	1	21	19	11	1
37	Other projects under NH(O) / First come first served	-	-	1,513	#	-303*	#	-	-
38	National Highways Authority of India (NHAI)- Cess \$	11,569	11,569	11,091	11,091	23,850	23,850	29,500	15,000
39	NHAI- Toll \$	9,570	9,570	10,600	10,600	11,500	11,500	12,650	6,325
40	NHAI- NH(O) \$	0	0	1,000	1,000	2,833	2,833	1,000	1,000
41	NHAI-TOT \$	9,682	9,682	10,000	5,000	10,250	7,262	10,000	0
42	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	1,000	1,000	2,165	2,165	6,568	6,568	1,000	1,000
43	Border Roads Organization (BRO)\$	135	135	356	354	502	500	403	57
44	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package\$	5,610	5,345	3,680	3,592	4,540	4,513	4,790	2,383
45	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	905	552	475	409	425	378	332	66
46	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	222	219	1,242	1,242	1,905	1,905	1,600	1,600
47	IEBR / Borrowings by NHAI	62,000	61,217	75,000	74,988	65,000	65,036	65,000	9,897

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHA. However the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

\$- State/UT wise allocations not made



**The State / Union Territory (UT) / Agency – wise details of funds allocated and utilized / expenditure incurred for maintenance and repair (M&R) of NHs during each of the last three years and current year:-**

Amount in Rs. crore									
Sl. No.	States/UTs/Agency	2018-19		2019-20		2020-21		2021-22 (Till June, 2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	87.98	20.61	89.60	65.37	147.44	113.91	117.92	10.71
2	Arunachal Pradesh	34.10	15.97	28.72	25.27	78.76	111.39	45.27	2.30
3	Assam	48.33	11.33	28.49	3.28	130.68	73.19	77.09	11.54
4	Bihar	38.86	20.91	50.31	15.24	115.92	64.86	91.12	8.50
5	Chhattisgarh	28.59	10.79	25.02	16.79	44.13	16.72	28.27	0.00
6	Goa	8.10	4.87	6.59	1.13	18.95	8.02	15.69	2.46
7	Gujarat	80.30	64.49	100.23	91.43	186.28	114.78	155.58	16.02
8	Haryana	0.80	0.26	0.50	0.02	3.00	0.00	0.50	0.00
9	Himachal Pradesh	55.45	43.01	37.90	28.34	83.40	73.98	67.02	8.88
10	Jharkhand	44.31	32.25	26.83	26.07	39.71	23.13	39.00	3.72
11	Karnataka	66.21	46.52	60.88	30.87	148.30	132.44	143.44	25.35
12	Kerala	81.95	29.93	77.19	64.27	127.06	178.97	92.93	18.18
13	Madhya Pradesh	40.59	11.23	25.11	14.80	102.05	28.11	63.84	0.00
14	Maharashtra	387.90	352.83	125.25	42.48	281.53	157.14	228.51	13.28
15	Manipur	34.94	21.67	7.10	2.38	26.11	22.89	12.07	0.00
16	Meghalaya	121.29	67.35	70.36	39.15	61.66	45.64	45.07	7.42
17	Mizoram	158.98	126.86	48.97	37.23	34.91	21.00	30.46	10.90
18	Nagaland	63.33	50.65	42.42	32.73	62.14	46.24	50.59	4.24
19	Odisha	43.24	25.90	55.31	49.95	63.16	104.68	79.82	14.00
20	Punjab	33.20	10.62	10.74	5.43	34.72	27.81	27.85	0.82
21	Rajasthan	52.73	18.23	51.90	40.02	125.86	78.02	110.01	4.11
22	Sikkim	16.00	17.30	11.94	10.36	5.88	6.85	4.87	0.00
23	Tamil Nadu	52.77	42.68	36.85	16.21	92.68	92.18	68.08	1.82
24	Telangana	37.34	22.73	82.60	59.55	128.43	72.54	93.30	12.65
25	Tripura	47.94	47.35	25.71	14.54	16.68	12.13	8.03	0.00
26	Uttar Pradesh	73.07	40.12	116.22	73.54	139.57	90.81	105.63	4.85
27	Uttarakhand	38.06	15.04	27.97	14.42	46.21	32.79	31.62	3.18
28	West Bengal	32.27	28.54	41.66	38.03	51.50	34.89	37.86	1.34
29	Chandigarh	0.10	0.00	0.20	0.00	3.11	2.03	9.30	3.15
30	Dadar & Nagar Haveli ^	0.10	0.00	0.20	0.00	0.86	0.00	0.68	0.00

Amount in Rs. crore									
Sl. No.	States/UTs/Agency	2018-19		2019-20		2020-21		2021-22 (Till June, 2021)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
31	Daman & Diu ^	0.10	0.00	0.20	0.00				
32	Delhi	0.50	0.00	0.50	0.00	0.25	0.00	0.20	0.00
33	Jammu & Kashmir \$	33.48	9.14	2.02	0.34	9.37	0.00	4.11	0.00
34	Ladakh			0.00	0.00	5.13	3.39	3.64	0.00
35	Puducherry	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.00
36	NHAI	272.19	272.19	400.00	400.00	400.00	400.00	200.00	200.00
37	NHIDCL	100.00	100.00	200.00	200.00	248.17	248.17	100.00	100.00
38	BRO	115.00	114.81	142.00	134.23	220.00	219.78	170.00	17.35
39	First come first serve			-59.46*	#	-632.04*	#		

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

\$- Erstwhile Jammu and Kashmir State before reorganisation

^- Erstwhile UTs before merger

\*- Negative allocation is reflected as funds were re-appropriated from Maintenance & Repair to development schemes. However, the State/UT wise allocation was not reduced due to sanction purposes.

#- Expenditure included in State/UT wise

## ANNEXURE - II

### **ANNEXURE REFERRED TO IN REPLY TO PARTS (d) TO (f) OF LOK SABHA STARRED QUESTION NO. 55 FOR ANSWER ON 22.07.2021 ASKED BY SHRI CHANDRA SEKHAR SAHU AND SHRI PRATAPRAO JADHAV REGARDING WORK ON NH PROJECTS**

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**Details of the ongoing projects under NHAI for upgradation to four-lane under NHDP Phase III :-**

Sr. No.	State	Total Length (in km)
1	Bihar	314
2	Himanchal Pradesh	23
3	Jharkhand	164
4	Kerala	38
5	Madhya Pradesh	197
6	Maharashtra	294
7	Odisha	500
8	Punjab	78
9	Rajasthan	49
10	Tamil Nadu	204
11	Uttar Pradesh	158
12	Uttarakhand	93
13	West Bengal	300
	<b>Total</b>	<b>2,411</b>

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